

[English]

**LPT at Aurangabad**

1109. SHRI RAM NARESH SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the district of Aurangabad in Bihar is not covered by the existing Doordarshan transmitters:

(b) whether the Government propose to instal a Low Power T.V. Transmitter at Aurangabad:

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Parts of Aurangabad district of Bihar fall on the fringe of the service area of the high power (10KW) TV transmitter functioning at Patna.

(b) and (c) Yes, Sir. It has been decided to set up a low power (300 W) TV transmitter operating on Ultra High Frequency (UHF) band at Aurangabad in Bihar under Doordarshan's Annual Plan for 1990-91. The equipment for this project has been ordered on the manufacturers and the transmitter is expected to be commissioned into service during the latter half of 1992.

(d) Does not arise.

**Setting up of Relay Centres in West Bengal**

1110. SHRI SATYAGOPAL MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up new relay centres of Calcutta Doordarshan at different places in West Bengal during the current year; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) Arrangements have been made to instal a TV transposer at Tiger Hill, Darjeeling in West Bengal during the current financial year for the purpose of providing TV service to the 'shadow areas' within the service range of the high power TV transmitter operating at Kurseong.

[Translation]

**Funds Provided under IRDP**

1111. SHRI RAM PUJAN PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether there are some development blocks in the country where funds are being provided directly to the beneficiaries under the I.R.D.P. scheme:

(b) if so, the details thereof:

(c) whether the beneficiaries have drawn more benefits by getting the funds directly; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL): (a) Yes, Sir. The Purchase Committee under the Integrated Rural Development Programme has been abolished in some blocks. New loan and subsidy can be provided directly to the beneficiaries in these blocks subject to some conditions.

(b) Originally the cash disbursement scheme had been introduced on a pilot basis in 22 blocks with effect from 1-4-1986. After a review of the working of the scheme, it was extended to 50 blocks with effect from 1-1-1990. In March, 1991, based on a study of the cash disbursement scheme by Reserve Bank of India, guidelines were issued to the State Governments that at least half the